

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SMT REKHA N. PANDHARE(Incharge)
COURT 41 ADDL SESSIONS JUDGE
Criminal Cause List Dated 25-09-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
HEARING				
1	SESSIONS CASE	100203/2017	SHIVAJI PARK POLICE STATION. Vs UMESH HARI BOBLE	
2	ABA	101044/2020	Mr. Muinuddin Murtuza Achwa Vs The State - Khar Police Station, Mumbai	Tariq Khan
EVIDENCE PART HEARD				
3	SESSIONS CASE	100543/2015	The State of D.C.B.C.I.D. Unit-X Vs Sunil Suresh Khatpe	
Sub Matter: SESSIONS CASE/0100088/2016				
4	SESSIONS CASE	100335/2017	DHARAVI POLICE STATION Vs RAM ASHOK KHARAT AND ANOTHER 01	
CHARGE				
5	SESSIONS CASE	100402/2014	The State Park Site P.S Vs Tushar Satish Goyal	
6	SESSIONS CASE	100115/2015	Parksite Police Station. Vs Tushar Satish Goyal	
7	SESSIONS CASE	100794/2016	NAGPADA POLICE STATION. Vs RIYZZUDDIN HUSSAIN THANGE	
8	SESSIONS CASE	100157/2018	The State of Kalachowki Police Station Vs Sushma Sanjay Chile	
9	SESSIONS CASE	1000636/2018	The State of Maharashtra Kurla Nagar Police Station Vs Sonu Raja Devendra	APP
10	SESSIONS CASE	1000642/2018	State Shivaji Nagar Police Station Vs Kafil Vakil Shaikh	APP

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11	SESSIONS CASE	1000644/2018	The State of Maharashtra - Wadala T. T. Police Station Vs Joginderkumar Ramdas Jaiswar and Other 01	PP
12	SESSIONS CASE	1000649/2018	The State of Maharashtra Bandra Police Station Vs Sukhendu Ajitkumar Jana and Other 01	APP
13	SESSIONS CASE	101713/2019	The State of Maharashtra - Sion Police Station Vs Abdul Aziz Abdul Jalil Shaikh @ Genda	APP
<u>COMPLIANCE</u>				
14	SESSIONS CASE	100640/2017	The State Khar Police Station Vs Ahmed Shabuddin Shaikh @ Jamadar Jishan @ Gama	
<u>APPEARANCE</u>				
15	SESSIONS CASE	100466/2020	The State Of Maharashtra Through Wadala T. T. Police Station, Mumbai Vs Azim Nurulhuda Khan	PP
<u>SAYHEARING ON EXH.READY</u>				
16	SESSIONS CASE	100202/2018	The State of Vikhroli Police Station Vs Rajesh Aba Devgadkar	
<u>REPORT</u>				
17	SESSIONS CASE	100621/2017	The State of RCF Police Station Vs Roshan Mohammad Iliyas Khan	
<u>DORMANT FILE</u>				
18	SESSIONS CASE	100353/2001	KANDIVALI POLICE STATION Vs KIRAN R MANCHEKAR AND 5 ORS	APP PANJWANI
19	SESSIONS CASE	100524/2001	L T MARG POLICE STATION Vs SHEKHAR HARISH AMIN AND TWO ORS	APP PANJWANI

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20	SESSIONS CASE	100781/2003	SHAHU NAGAR POLICE STATION Vs ARJUN S NADAR	APP PANJWANI
21	SESSIONS CASE	100185/2005	The State of Maharashtra Mulund P.Stn. Vs Raju Gopal Pile	
22	SESSIONS CASE	100246/2004	The State of Maharashtra Mulund P.Stn Vs Ashok Narayan Jivani @ Saiddu @ Pankaj	APP
23	SESSIONS CASE	100256/2001	The State of Maharashtra D.N. Ngr police stn. Vs Krishnakumar Hiralal Biswas	APP
24	SESSIONS CASE	100968/2002	The State of Maharashtra Vs Shegar Sumarpandi Nadar and ors	
<u>CROSS-EXAMINATION</u>				
25	SESSIONS CASE	100088/2016	THE STATE OF DCB, CID, UNIT-X Vs SIKANDAR HASAN MIRZA @ RAJU	

(Main Matter SESSIONS CASE/0100543/2015)